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CENTRAL ADMINISTRATIVE TRIBUNAL,  
CUTTACK BENCH, CUTTACK

O.A.No.260/00510 of 2015

Cuttack this the 17<sup>th</sup> day of August, 2015

CORAM

HON'BLE SHRI A.K.PATNAIK, MEMBER(J)

HON'BLE SHRI R.C.MISRA, MEMBER(A)

<sup>u</sup>  
Dguli Charan Sahoo  
Aged about 49 years  
Son of late Harekrushna Sahoo  
Resident of Vill-Damadaranali  
PO-Beltikiri  
Dist-Dhenkanal  
At present working as Lower Division Clerk  
O/o. Executive Engineer, Investigation Division  
NWDA, F-24, BJB Nagar  
Bhubaneswar-751 014  
Dist-Khurda  
Odisha

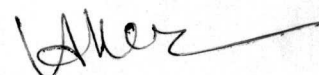
...Applicant

By the Advocate(s)-Mr.K.C.Kanungo

-VERSUS-

National Water Development Agency represented through:

1. The Director General, NWDA  
Community Centre  
SAKET, New Delhi-17
2. Chief Engineer(North), NWDA  
193-F, Vishal Khand Gomati Nagar  
Lucknow-226 010, U.P.
3. Superintendent Engineer, Investigation Circle, NWDA  
F-24, BJB Nagar, Bhubaneswar-751 014, Dist-Khurda, Odisha
4. Executive Engineer, Investigation Circle, NWDA  
F-24, BJB Nagar, Bhubaneswar-751 014, Dist-Khurda, Odisha



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5. Smt.B.P.Sethi, Upper Division Clerk, O/o. Executive Engineer, Investigation Circle, NWDA,F-24, BJB Nagar, Bhubaneswar-751 014, Dist-Khurda, Odisha
  6. Shri S.B.Singh, Upper Division Clerk, O/o. Executive Engineer, Investigation Circle, NWDA,F-24, BJB Nagar, Bhubaneswar-751 014, Dist-Khurda, Odisha
  7. Smt.B.L.Nayak, Upper Division Clerk, O/o. Superintendent Engineer, Investigation Circle, NWDA,F-24, BJB Nagar, Bhubaneswar-751 014, Dist-Khurda, Odisha
  8. Ku.B.L.Dei, Upper Division Clerk, O/o. Executive Engineer, Investigation Circle, NWDA,F-24, BJB Nagar, Bhubaneswar-751 014, Dist-Khurda, Odisha
  9. Shri P.K.Padhi, Upper Division Clerk, O/o. Executive Engineer, Investigation Circle, NWDA,F-24, BJB Nagar, Bhubaneswar-751 014, Dist-Khurda, Odisha
  10. Shri G.P.Behuria, Upper Division Clerk, O/o. Superintendent Engineer, Investigation Circle, NWDA,F-24, BJB Nagar, Bhubaneswar-751 014, Dist-Khurda, Odisha

...Respondents

By the Advocate(s)-Mr.S.B.Jena

ORDER

A.K.PATNAIK, MEMBER(I):

Applicant is presently working as Lower Division Clerk in the O/o. Executive Engineer, Investigation Division, NWDA, Bhubaneswar. Aggrieved with the order dated 17.07.2015 transferring him the same capacity to the Office of the CE(N), Lucknow-751 014, he has approached this Tribunal wherein he has prayed for quashing the said order of transfer concerning him and to allow him to continue at Bhubaneswar.



2. Ventilating his grievance against the order of transfer, applicant submitted a representation dated 27.07.2015 to the Chief Engineer(North), NWDA, Lucknow which was duly forwarded by Respondent No.4. However, his request for his retention at Bhubanewar was not acceded to. Thereafter, applicant submitted another representation dated 12.8.2015 to the Director General, NWDA, New Delhi, duly forwarded by Respondent No.4 which is yet to be considered. In the circumstances, applicant has moved this Tribunal in the present O.A. seeking the aforesaid relief.

3. We have heard Mr.K.C.Kanungo, learned counsel for the applicant and Mr.S.B.Jena, learned counsel appearing for NWDA on the question of admission and perused the records. Since a representation is pending consideration with the Respondent No.1, at this stage, without expressing any opinion on the merit of the O.A., we direct Respondent No.1 to consider and dispose of the pending representation dated 12.8.2015 and pass a reasoned and speaking order within a period of three months from the date of receipt of this order, under intimation to the applicant.

4. In the meantime, status quo in respect of continuance of the applicant shall be maintained till 15.12.2015.

5. With the above observation and direction, this O.A. is disposed of at the stage of admission itself. No costs.

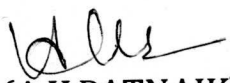


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6. On the prayer made by Mr.K.C.Kanungo copy of this order along with paper book of O.A. be sent to Respondent Nos. 1, 3 and 4 at the cost of the applicant for which Mr.Kanungo undertakes to file the postal requisites by 19.8.2015.

7. Free copy of this order be made over to learned counsel for both the sides.

  
(R.C.MISRA)  
MEMBER(A)

  
(A.K.PATNAIK)  
MEMBER(J)

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